

Nomination of cases by Hon'ble the Chief Justice on 11/02/2016

Sl no.	Case details	Nominated to-	File delivered in section
Full Bench			
1	P. I. L. - 15895/2015	“In the absence of Hon. A. P. Sahi, J. one of the member of 7 Judges' Bench, for today Hon. S. S. Chauhan, J. is nominated.”	Writ C-II section on 11/02/2016
DB of Hon....., J			
2	W. P. - 18068/2013 with W. P. - 52280/2012 with W. P. - 52249/2012 with W. P. - 52251/2012 with W. P. - 52255/2012 with W. P. - 52256/2012 with W. P. - 52257/2012 with W. P. - 52258/2012 with W. P. - 52259/2012 with W. P. - 52260/2012 with W. P. - 52261/2012 with W. P. - 52262/2012 with W. P. - 56261 /2012 with W. P. - 56184/2012 with W. P. - 56208/2012 with W. P. - 51719/2012 with W. P. - 52268/2012 with W. P. - 52263/2012 with W. P. - 52276/2012 with W. P. - 52270/2012 with W. P. - 52269/2012 with W. P. - 52278/2012 with W. P. - 52281/2012 with	Hon. Krishna Murari, J. (with connected matters)	Writ C-II section on 12/02/2016

	W. P. - 3962/2013		
2	Spl. Appeal – 1307/2010	Hon. V. K. Shukla, J.	Spl. Appeal section on 12/02/2016
3	Spl. Appeal – 1153/2010	Hon. Krishna Murari, J.	Spl. Appeal section on 12/02/2016
4	Spl. Appeal – 1292/2010	Hon. Krishna Murari, J.	Spl. Appeal section on 12/02/2016
In DB as a member			
5	CrI. W. P. - 21470/2014 (Time Extension Application)	Hon. Raghvendra Kumar, J.	Writ C-II (CrI. Writ) section on 12/02/2016
6	CrI. W. P. - 4135/2015 (Time Extension Application)	Hon. A. S. Chauhan, J.	Writ C-II (CrI. Writ) section on 12/02/2016
Hon....., J.			
7	W. P. - 62902/2015 with W. P. - 46545/2014	Hon. V. K. Birla, J. (both cases)	Writ A-II section on 12/02/2016
8	CrI.M.A.(482 Cr.P.C.) - 878/2016 with CrI. W. P. - 6126/2003	Hon. Sudhir Agarwal, J.	482 section on 12/02/2016
9	Bail – 34220/2015 with Bail – 34245/2015 with Bail – 34115/2015	Hon. Pankaj Naqvi, J.	Bail section on 12/02/2016
10	Bail – 4176/2015	Hon. Ramesh Sinha, J.	Bail section on 12/02/2016
11	Bail – 43513/2015	Hon. Om Prakash, J.	Bail section on 12/02/2016
12	Bail – 43514/2015 with Bail – 42352/2015	Hon. Om Prakash, J.	Bail section on 12/02/2016
13	CrI.M.A.(482 Cr.P.C.) - 3626/2016	Hon. Pankaj Naqvi, J.	Computer Fresh section on 12/02/2016
14	CrI.M.A.(482 Cr.P.C.) - 37395/2015	Hon. Pankaj Naqvi, J.	Computer Fresh section on 12/02/2016
Appropriate Court dealing with such matters			
15	W. P. - 4786/2016	Appropriate Court dealing with such matters	Computer Fresh section on 11/02/2016
16	W. P. - 4909/2016	Appropriate Court dealing with such matters	Computer Fresh section on 11/02/2016
17	W. P. - 4780/2016	Appropriate Court dealing with such matters	Computer Fresh section on 11/02/2016
18	W. P. - 4757/2016	Appropriate Court dealing with such matters	Computer Fresh section on 11/02/2016

Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
19	W. P. - 24487/1999	Hon. Suneet Kumar, J.	Writ A-II section on 12/02/2016
20	W. P. - 5746/2016	Hon. B. Amit Sthalekar, J.	Computer Fresh section on 11/02/2016
21	W. P. - 5894/2016	Hon. B. Amit Sthalekar, J.	Computer Fresh section on 11/02/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
12/02/2016